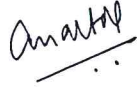




NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER	:		
PETITION NUMBER	:	CP/45/2017	
NAME OF THE PETITIONER(S)	:	BRAKES INDIA PVT. LTD.	
NAME OF THE RESPONDENT(S)	:	SEI ARJUN POWER PVT LTD & 6 ORS	
UNDER SECTION	:	241/242-	
S.No.	Name (in Capital)	Represented by	Signature

- | | | | |
|----|-------------------------------------|------------------------|---|
| 1. | ANANT MERATHIA | Counsel for
R5 & R6 |  |
| 2. | Dominic S David
to P. Giridharan | R1 |  |
| 3. | Pawam Jhalak | R4/R7 |  |

ORDER

Counsel for both the parties present. Counsel for the Respondent prayed for more time to seek instructions from his client. At request, time is enlarged. Put up on **06.03.2018** at **10.30 AM.**

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)